

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 206 of 2014

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Versus

West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sakya Chaudhuri
Mr. Anand Srivastava
Mr. Isha Shekhar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans

ORDER

List the matter for hearing on **02.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/HCJ